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pavement rainwater runoff harvesting structure at Collectorate (1), Jaipur.

PUNJAB

15. Pilot scheme for roof top rainwater harvesting to recharge ground water in Kheti Bhavan, Amritsar Town, Punjab.

(c) The above projects have been completed in Jaipur and Udaipur districts of Rajasthan and Amritsar district of Punjab and are in operation.

श्री सभापति: कोई रेकॉर्ड नहीं हो रहा है। ... (व्यवधान) ... मैंने कहा कि कोई रिकॉर्ड नहीं हो रहा है। ... (व्यवधान) ...

SHRISANTOSH BAGRODIA: Sir, water is a very important thing for life. (Interruptions)...

श्री सभापति: आप आगे मत बढ़िए। यह गलत बात है। ... (व्यवधान) ...

SHRI SANTOSH BAGRODIA: In the near future, what will happen? (Interruptions) ... By 2020, (Interruptions) ... You can't get 70 litres of water. (Interruptions) ... If we use water ... (Interruptions) ... nobody will get water. (Interruptions) ...

श्री सभापति: अपनी जगह जाइए ... (व्यवधान) ... अपनी जगह जाइए। ... (व्यवधान) ... सदन की कार्यवाही अपराहन 2 बजे तक के लिए स्थगित की जाती है।

The House then adjourned at five minutes past eleven of the clock. The House reassembled at two of the clock. MR. DEPUTY CHAIRMAN in the Chair. The House reassembled at two of the clock; MR. DEPUTY CHAIRMAN in the Chair.

WRITTEN ANSWERS TO STARRED QUESTIONS**Assistance to panchayats due to flood**

† *403. SHRI VIDYASAGAR NISHAD: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government are aware that several panchayats of Gogri-block of Khagaria in Bihar have been affected due to flood; and

(b) what assistance has been provided by the Central Government to the affected panchayats so far and the steps being taken to construct platforms with roofs in the said panchayats?

†The Original notice of question was received in Hindi.

THE MINISTER OF WATER RESOURCES (SHRI PRIYA RANJAN DASMUNSI): (a) Yes, Sir. As reported by the State Government of Bihar, several panchayats of Gogri-block of Khagaria district in Bihar have been affected by floods in July, 2004.

(b) Flood Management being a State subject, it is the primary responsibility of the State Government concerned for the execution of rescue and relief operations. The Government of India supplements the efforts of the State Governments, where necessary, by extending financial and logistic support as per the provisions of the Eleventh Finance Commission. For this purpose, the Finance Commission has allocated certain amount under Calamity Relief Fund (CRF) to each State. Assistance for calamity of severe nature is also provided from National Calamity Contingency Fund (NCCF) after following the laid down procedure. During the current year 2004-05, besides releasing Rs.90.12 crore under CRF, an amount of Rs. 55 crore has been provided to the State Government from NCCF.

Providing relief at the ground level comes within the purview of the State Government. Further, the State Government has informed that presently there is no such scheme either under execution or envisaged for construction of platforms with roofs. However, the Government of India has constituted a Task Force to look into the problem of recurring floods in various States including Bihar.

Investor Education and Protection Fund

*404. SHRIMATI SARLA MAHESHWARI: Will the Minister of FINANCE be pleased to state:

(a) the amount structure of the Investor Education Fund available with the Securities and Exchange Board of India (SEBI);

(b) to what extent SEBI has utilised the available funds for this purpose; and

(c) whether Government are considering transferring the Investor Education and Protection Fund (IEPF) available with the Department of Company Affairs to the SEBI?

THE MINISTER OF FINANCE (SH. P. CHIDAMBARAM): (a) and (b) Currently, no Investor Education Fund is available with Securities and Exchange Board of India.